

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...../2003
(CC:7980)
(From the judgement and order dated 11/03/2003 in WPTT 2/03
of The HIGH COURT OF CALCUTTA)

M/S. RAM SARUP INDUSTRIAL CORPORATION Petitioner (s)

VERSUS

ADDL. COMMNR., COMMERCIAL TAXES & ORS. Respondent (s)
With I.A. 1 (c/delay in filing SLP and office report)

Date : 28/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. M.N. Krishnamani, Sr. Adv.
Mr. Abhijit Sengupta,Adv.

Mr. Anand, Adv.
Mr. D. Bharat Kumar, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master